

**BUSINESS ADVISORY COMMITTEE**

(Ninth Lok Sabha)

**EIGHTH REPORT**

(Presented on 24-4-1990)

The Business Advisory Committee held a sitting on Tuesday, the 24th April, 1990.

2. The Committee recommend that discussions under Rule 193 on the following subjects may be held as shown against each:—

- |   |   |
|---|---|
| (i) Atrocities on Scheduled Castes and Scheduled Tribes | To be taken up at 4.00 P.M. on Wednesday, the 25th April, 1990. |
| (ii) Price rise   | To be taken up at 3 P.M. on Monday, the 30th April, 1990.       |

NEW DELHI;  
April 24, 1990

Vaisakha 4, 1912 (Saka)

**RABI RAY**  
*Chairman,*  
*Business Advisory Committee.*